

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.443/95

Friday, this the 31st day of March, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1. PK Paulose,
Mechanic, Mail Motor Service,
Cochin-16.
2. KD Anil Kumar,
Mechanic, Mail Motor Service,
Cochin-16.
3. K Ganesan,
Painter, Mail Motor Service,
Cochin-16. - Applicants

By Advocate Mr MR Rajendran Nair

Vs.

1. Union of India represented by
Secretary to Government of India,
Department of Posts,
New Delhi.
2. The Director General, Posts,
New Delhi.
3. The Chief Postmaster General,
Kerala Circle,
Trivandrum. - Respondents
4. Member Secretary, Vth Pay Commission,
Vigyan Bhavan Annex M, A.Road.
New Delhi.

O_R_D_E_R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

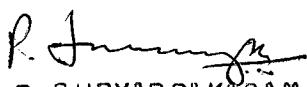
Applicants are Mechanics/Painter in the Mail Motor Service. According to them, the basic qualification required is the National Trade Certificate, (ITI) SSLC and Heavy Driving

licence. They contend that Technicians of the Telecom Department who are performing similar duties and having the same educational qualifications are given a higher scale of pay. They pray that they may also be given the same higher scale of pay. They have also a prayer that their promotional prospects be increased.

2. Their representation has been submitted to the first respondent, the Government of India, which is stated to be pending. Applicants have also submitted a representation to the 4th respondent, the Member Secretary, Vth Pay Commission. Under these circumstances, we direct the 1st respondent to examine the request made by the applicants expeditiously and make suitable recommendations to the Vth Pay Commission. We are confident that the Pay Commission would also consider A1 representation that has been made to the 4th respondent.

3. We dispose of this application as aforesaid. No costs.

Dated, the 31st of March, 1995.


P. SURYAPRAKASHAM
JUDICIAL MEMBER


P. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure-A1:- True copy of the representation dated 2.7.1994 submitted by 1st and 2nd applicant to the 4th respondent.